

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.108  
C.P.(IB)/323(AHM)2022

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Subhasis Kumar Roy  
V/s  
Parkons Packaging Ltd

.....Applicant

.....Respondent

**Order delivered on 07/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Apurva Vakil, Adv. a/w. Mr. Dhruvin Dossani, Adv.  
: Ms. Mahima Mongia, Adv.  
For the Respondent : Mr. Navin Pahwa, Sr. Adv. a/w. Mr. Aalay Shah, Adv.  
: Mr. Raheel Patel, Adv.

**ORDER**

We have heard the Learned Counsel for the applicant as well as for the respondent and perused the records.

Learned Counsel for both sides are at liberty to file written submissions of not more than three pages along with the citations, if any, within three days.

**The order is reserved.**

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**